

**GOVERNMENT OF INDIA
MINISTRY OF CHEMICALS AND FERTILIZERS
DEPARTMENT OF PHARMACEUTICALS**

LOK SABHA
UNSTARRED QUESTION No. 4883
TO BE ANSWERED ON THE 31ST MARCH, 2023

Sale of Medicines at Jan Aushadhi Kendras

4883. ADV. DEAN KURIAKOSE:

Will the Minister of **CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether the Government has the details of Jan Aushadhi Kendras opened across the country and the total medicines sold or distributed through these Kendras;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government is able to make a total profit through the sale of medicines through all Jan Aushadhi Kendras combined;
- (d) if so, the details thereof and if not, the reasons therefor along with the amount of total loss incurred;
- (e) whether the Government intends to ban retailers from selling drugs through online mediums like Internet and mobile phone applications; and
- (f) if so, the details thereof and if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS
(SHRI BHAGWANTH KHUBA)**

(a) & (b): Under the *Pradhan Mantri Bhartiya Janaushadhi Pariyojana* (PMBJP), till 28.02.2023, about 9,182 *Pradhan Mantri Bhartiya Janaushadhi Kendras* (PMBJKs) have been opened across the country. State/UT-wise list of PMBJKs is enclosed as **Annexure-I**.

During last three financial years, sale of about Rs. 1993.01 Crore has been made by Pharmaceutical and Medical Devices Bureau of India (PMBI), the Implementing Agency of the Scheme by selling quality generic medicines through the network of PMBJKs. Figures of State/UT- wise and financial year- wise sale of *Jan Aushadhi* generic medicines during last three years are enclosed as **Annexure-II**.

(c) & (d): PMBI has made a total profit after tax (excluding grants-in-aid) to the tune of Rs. 28.30 Crore during the financial year 2021-22. The profit, if any, is used for expansion and spreading awareness of the scheme.

(e) & (f): Ministry of Health & Family Welfare has informed that draft rules were published on 28th August 2018 inviting comments from public/stakeholders for amendment to the Drugs and Cosmetics Rules, 1945 for incorporating provisions relating to regulation of sale and distribution of drugs through e-pharmacy. Due to concerns/objections raised by various stakeholders including Chemists and Druggists Associations, the same have not been finalized.

Annexure-I

Statement referred to in part (a & b) of the Lok Sabha Unstarred Q. No. 4883 for answer on 31.03.2023 raised by ADV. DEAN KURIAKOSE regarding Sale of Medicines at Jan Aushadhi Kendras

State/UT-wise list of PMBJKs opened across the country till 28.02.2023		
Sl. No.	Name of State/UT	No. of PMBJK opened
1	Andaman And Nicobar Islands	9
2	Andhra Pradesh	146
3	Arunachal Pradesh	29
4	Assam	110
5	Bihar	359
6	Chandigarh	9
7	Chhattisgarh	200
8	Delhi	387
9	Goa	11
10	Gujarat	521
11	Haryana	232
12	Himachal Pradesh	60
13	Jammu And Kashmir	220
14	Jharkhand	84
15	Karnataka	1050
16	Kerala	977
17	Ladakh	2
18	Lakshwadeep*	0
19	Madhya Pradesh	272
20	Maharashtra	640
21	Manipur	35
22	Meghalaya	16
23	Mizoram	12
24	Nagaland	20
25	Odisha	399
26	Puducherry	20
27	Punjab	314
28	Rajasthan	149
29	Sikkim	4
30	Tamil Nadu	872
31	Telangana	179
32	The Dadra & Nagar Haveli and Daman & Diu	35
33	Tripura	25
34	Uttar Pradesh	1324
35	Uttarakhand	223
36	West Bengal	237
Grand Total		9,182

* Medicines are directly supplied to the administration of UT of Lakshwadeep

Annexure-II

Statement referred to in part (a & b) of the Lok Sabha Unstarred Q. No. 4883 for answer on 31.03.2023 raised by ADV. DEAN KURIAKOSE regarding Sale of Medicines at Jan Aushadhi Kendras

State/UT-wise and financial year-wise total sales of Jan Aushadhi generic medicines in last three years				
Sl. No.	Name of the State/UT	Sales at MRP (Rs. In Crore)		
		FY 2019-20	FY 2020-21	FY 2021-22
1	Andaman and Nicobar Islands	0.09	0.02	0.05
2	Andhra Pradesh	1.49	1.53	1.41
3	Arunachal Pradesh	5.47	0.68	0.24
4	Assam	2.37	3.32	4.77
5	Bihar	3.45	6.34	9.80
6	Chandigarh	4.09	17.63	3.96
7	Chhattisgarh	3.40	8.35	18.43
8	Delhi	14.62	26.51	24.77
9	Goa	0.00	0.00	0.00
10	Gujarat	14.21	21.22	27.10
11	Haryana	4.26	3.71	3.63
12	Himachal Pradesh	1.03	1.88	6.28
13	Jammu & Kashmir	12.79	14.51	22.52
14	Jharkhand	6.11	14.79	36.56
15	Karnataka	94.27	148.56	164.94
16	Kerala	55.93	107.49	160.83
17	Lakshadweep	0.00	0.00	0.00
18	Madhya Pradesh	5.80	7.23	6.79
19	Maharashtra	8.06	8.35	12.65
20	Manipur	0.02	0.55	4.14
21	Meghalaya	0.00	0.13	1.54
22	Mizoram	1.04	0.51	0.51
23	Nagaland	0.49	0.29	0.32
24	Odisha	18.66	26.30	31.17
25	Puducherry	0.23	0.03	0.15
26	Punjab	32.79	42.83	49.97
27	Rajasthan	8.85	17.75	24.39
28	Sikkim	0.26	0.00	0.00
29	Tamil Nadu	43.09	51.48	81.93
30	Telangana	2.13	1.48	2.46
31	The D&N, D&D	0.01	0.00	0.01
32	Tripura	2.37	1.87	2.53
33	Uttar Pradesh	66.63	87.66	128.22
34	Uttarakhand	7.13	14.65	19.41
35	West Bengal	12.45	28.16	42.08
Total		433.61	665.83	893.57
